

2nd March, 1959, and state the further progress made in making arrangements for the study of South Indian Languages in the Universities of North India?

The Minister of Education (Dr K. L. Shrimall): A statement giving the requisite information is laid on the Table of the Sabha [See Appendix II, annexure No 129]

**Powers of Collector of Customs to impose Penalties** ●

\*703 Shri Vidya Charan Shukla: Will the Minister of Finance be pleased to state

(a) whether it is a fact that in a case involving the imposition of a penalty of Rs 4 lakhs by an Additional Collector of Customs on a party under section 167(8) of the Sea Customs Act, the Bombay High Court has held that the Collector of Customs has no jurisdiction to impose a penalty exceeding Rs 1,000, and

(b) if so, whether its implications have been considered by Government?

The Deputy Minister of Finance (Shri B. R. Bhagat): A statement is laid on the Table of the Sabha

**STATEMENT**

(a) Yes, Sir In the case of Hamad Sultan Vs M G Abrol and another in which the Additional Collector of Customs had imposed a penalty of Rs 4 lakhs under Sec 167(8) of the Sea Customs Act, the Bombay High Court held that under that section the Collector of Customs had no jurisdiction to impose a penalty exceeding Rs 1000 An appeal was filed against the aforesaid judgment but a Division Bench of the Bombay High Court has confirmed the view taken by the original court

(b) As a different view had been expressed in certain other legal pronouncements, and the matter was of some importance, it has been decided to file an appeal in the Supreme Court. A petition for leave to appeal to the Supreme Court has been admitted by the Bombay High Court on

21-7-1959, and disposal of the petition is now awaited.

**Indian Art Exhibition in Malaya**

\*705 Shri Eaghunath Singh: Will the Minister of Scientific Research and Cultural Affairs be pleased to state whether it is a fact that the Government of Malaya have invited India to exhibit a small collection of Indian Art consisting of medieval and contemporary paintings and sculptures?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): Yes, Sir

**Schools in Delhi**

\*706. { Shri D. C Sharma  
Shri Damani:

Will the Minister of Education be pleased to state

(a) whether the number of schools in the Union Territory of Delhi at present is equal to the requirements,

(b) if not, what steps are being taken to increase the number of schools, and

(c) the total amount spent for the construction of new and extension of existing school buildings in Delhi during 1959-60 so far?

The Minister of Education (Dr. K. L. Shrimall) (a) Yes, Sir

(b) Does not arise

(c) Rs 9,75,575 so far

**"Jhuggies" and "Jhopries" in Delhi**

\*707. { Shri Ram Krishna Gupta:  
Shri D C. Sharma:  
Shri A. M. Tariq:  
Shri Vajpayee:  
Shri Bhakt Darshan:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No 1260 on the 16th April, 1959 and state:

(a) whether Government have since examined the report of the Committee

appointed to investigate into the problems of "Jhuggies" and "Jhopries" in Delhi;

(b) if so, the nature of the decision taken thereon; and

(c) the steps taken or proposed to be taken to implement them?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) The report has been considered in consultation with the other Ministries concerned of the Government of India and a decision will be taken shortly

(c) Does not arise

**Self-sufficiency in Foundry Grade Pig Iron**

\*768 { Shri Panigrahi:  
Shrimati Ila Palchoudhuri:

Will the Minister of Steel, Mines and Fuel be pleased to state

(a) what are the present annual requirements of foundry grade pig iron in the country,

(b) whether India has become self-sufficient in respect of foundry grade pig iron, and

(c) if not, the quantity imported to meet the present requirements of the foundries in India?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh) (a) The internal demand according to the present assessment is 0.70 million tons

(b) Yes, Sir

(c) Does not arise

**Construction of a National Theatre in Delhi**

1286. Shri Ram Krishan Gupta: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No 218 on the 13th August, 1958 and state the nature of progress, if any, made so far in the construction of a National Theatre in Delhi?

The Deputy Minister for Scientific Research and Cultural Affairs (Dr. M. M. Das): No construction work is contemplated during the Second Plan Period. Preliminary work regarding the drawing up of the plans for the theatre is however being continued

**Diploma Institutions**

1287 { Shri Ram Krishan Gupta:  
Shri S. M. Banerjee:  
Shri Jagdish Awasthi:  
Shri P. G. Deb:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No 3120 on the 16th April, 1959 and state:

(a) the names of the places where twenty-seven new diploma institutions will be established, and

(b) the total amount likely to be spent by the Government of India on these institutions?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) The exact location of each of the new diploma institutions has to be decided by the concerned State Government in consultation with the appropriate Regional Committee of the All India Council for Technical Education. The distribution of the new diploma institutions amongst the various States in the country and their locations wherever finalised, is given in a statement laid on the Table of the House [See Appendix II, annexure No 130]

**Agents for National Savings**

1288 Shri Ram Krishan Gupta: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government are considering a proposal to have agents for the national savings in common with the Life Insurance Corporation; and

(b) if so, at what stage the proposal is?